



Central Electricity Regulatory Commission

4th Floor, Chandernag Building, 36 Janpath, New Delhi-110001

Phone : 23353503, FAX: 23753923

Petition No. 316/TL/2022

Dated: 9.1.2023

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF

THE ELECTRICITY ACT, 2003

An application under Section 14 and Section 15 of the Electricity Act, 2003 (the Act) has been made by ER NER Transmission Limited, (now known as 'POWERGRID ER NER Transmission Limited'), B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110016 to establish "Inter-State Transmission System for System Strengthening Scheme for Eastern and North Eastern Regions" (hereinafter referred to as "Project") on Build, Own, Operate and Transfer (BOOT) basis comprising of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	Creation of 220kV GIS bus at Banka (POWERGRID) S/s	24	Elements at Sl. No. 1, 2, 3 & 4 are required to be commissioned simultaneously as their utilization is dependent on commissioning of each other.
2.	400kV bus extension works at Banka (POWERGRID) 400/132 kV Sub-station		
3.	400/220kV, 2x500MVA ICTs along with associated bays (220kV bays in GIS and 400kV bays in AIS)		
4.	2 nos. of 220kV GIS line bays at Banka (POWERGRID) for termination of Banka (POWERGRID) - Goradiah (Sabour New) 220 kV D/C line of BSPTCL Future provision: Space for future 220 kV GIS bays: 6 no.		
5.	Upgradation of existing 132 kV Namsai (POWERGRID) S/s to 220 kV (with 220 kV side as GIS)	36	Elements at S. No. 5, 6 & 7 are required to be commissioned simultaneously as their utilization is dependent on commissioning of each other.
6.	Kathalguri (NEEPCO) - Namsai (POWERGRID) 220kV D/c line		
7.	Extension at Kathalguri (NEEPCO) switchyard: 2 nos. of GIS line bays for termination of Kathalguri (NEEPCO) - Namsai		

- The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹350.00 million on the basis of the competitive bidding carried out by REC Power Development and Consultancy Limited (RECPDCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
- The Central Transmission Utility of India Limited vide its letter dated 7.11.2022 has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.
- Based on material available on record, the Commission has, vide order dated 8.1.2023 in Petition No. 316/TL/2022, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to ER NER Transmission Limited, (now known as 'POWERGRID ER NER Transmission Limited') before the Commission can be accessed at the website www.powergrid.in or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 20.1.2023 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for further hearing by the Commission on 24.1.2023. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary